

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

O.A. No. 791 of 1997

Present: Hon'ble Dr. B.C. Sarma, Administrative Member
Hon'ble Mr. D. Purakayastha, Judicial Member

ARUN KUMAR SEN

VS

UNION OF INDIA & ORS.

For the Applicant : Mr. M.K. Bandopadhyay, counsel

For the Respondents: Mrs. B. Ray, counsel

Heard on 13.11.1997

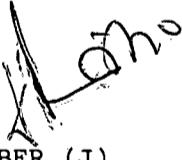
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Date of order: 13.11.1997

O R D E R

B.C. Sarma, AM

When the hearing of the matter was taken up today, Mr. Bandopadhyay, learned counsel for the applicant, submits on instructions from his client, that his client does not want to proceed with the case further and would like to withdraw the case. On such submissions of Mr. Bandopadhyay, learned counsel, the application stands withdrawn and it is disposed of accordingly without passing any order as to costs. Mrs. B. Ray, learned counsel appears for the respondents. The applicant himself is also present.


MEMBER (J)


MEMBER (A)